

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2700

ANSWERED ON:04.12.2009

AYUSH COLLEGES AND HOSPITALS

Kashyap Shri Virender;Singh Dr. Raghuvansh Prasad;Thakur Shri Anurag Singh;Toppo Shri Joseph

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of Ayurveda, Yoga-Naturopathy, Unani, Sidha and Homoeopathy (AYUSH) colleges and hospitals in the country alongwith the number of seats therein;
- (b) the provisions made for the admission of students belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and other economically weaker sections of the society in these colleges;
- (c) whether the Government has received any proposals from various States/Union Territories including Delhi and North Eastern States and also from private sector companies for the setting up of such colleges and hospitals;
- (d) if so, the details thereof and the action taken by the Government thereon;
- (e) whether graduate level degrees provided by these colleges are at par with the degrees provided by medical colleges in the States; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a): The Ayurveda, Yoga-Naturopathy, Unani, Sidha and Homoeopathy (AYUSH) Colleges permitted for the academic session 2009-10 along with the number of seats are as under:

System No. of Colleges No. of Seats in UG No. of Seats in PG

Ayurveda 191 9515 1094

Yoga- 10 385 0
Naturopathy

Unani 33 1521 114

Siddha 7 330 126

Homoeopathy 186 13230 1121

Total 427 24981 2455

The Ayurveda, Yoga-Naturopathy, Unani, Sidha and Homoeopathy (AYUSH) Hospitals with their bed strength and number of AYUSH dispensaries as on 1.4.2008 are as under:

System No. of Hospitals Bed Strength Dispensaries

Ayurveda 2416 44516 14560

Yoga 12 495 69

Naturopathy 170 5527 238

Unani 268 4785 1024

Siddha 277 2596 529

Homoeopathy 236 10789 6010

Amchi 2 32 131

Total 3381 68740 22561

(b) Admission of students belonging to Schedule Castes (SCs), Schedule Tribes (STs) and other economically weaker sections of the society are decided as per the relevant guidelines in force in the concerned States/Central Government controlling the colleges.

(c)&(d): Yes. Altogether, thirty(30) applications were received in April, 2009 for setting up of new colleges. These included 23 for Ayurveda, 2 for Unani and 5 for Homoeopathic Medical Colleges.

After initial scrutiny, 17 applications for setting up of Ayurveda Medical Colleges and 4 applications for Homoeopathic Medical Colleges were forwarded to Central Council of Indian Medicine (CCIM) and Central Council of Homoeopathy (CCH) respectively in terms of the provisions of the Indian Medicine Central Council (IMCC) Act and Homoeopathy Central Council (HCC) Act for inspection of proposed colleges and sending their recommendations to Government of India.

In terms of provisions of the IMCC Act and HCC Act, Government order is required to be conveyed within a year of submission of Proposals by the applicants.

(e)&(f): Yes. The Ayurveda, Unani, Siddha and Homoeopathy Colleges are running five and a half years degree courses at par with the degrees provided by medical colleges in the States.